

implementing the programme during 1980-81. This allocation is to be shared between the Central and the State Government on 50 : 50 basis. The programme covers 25 blocks.

Food for Work Programme:

The main objective of the Food for Work Programme is to generate additional gainful employment in the rural areas and to create durable community assets so as to strengthen the rural infrastructure. The projects taken up by the Government of Orissa under this programme included irrigation works, soil conservation and flood protection, plantation drainage and anti-water logging, school buildings, afforestation, social-forestry and plantation works, construction/improvement of roads etc. The nature of works to be taken up under the programme during 1980-81 will also be the same. During 1980-81, 12,000 metric tonnes of foodgrains were allocated under the normal Food for Work Programme and 70,000 M.Ts. under the special Food for Work Programme. The entire quantities of foodgrains allocated have been released.

Facilities extended to Adivasis for cultivating more land

18. SHRI PYAR LAL KHANDELWAL: Will the Minister of AGRICULTURE be pleased to state what facilities are extended or likely to be extended specially to Adivasis for helping them to cultivate more land in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): The State Governments distribute cultivable waste land and agricultural land declared surplus under the ceiling laws. Priority in allotment is given to landless agricultural labourers, especially to those belonging to the Scheduled Castes and the Scheduled Tribes. So far, an area of 2.49 lakh acres has been distributed under the revised ceiling laws to 1.48 lakh beneficiaries belonging to the Scheduled Tribes. The State Governments have been requested to

accelerate the distribution of ceiling surplus lands and ensure that the possession of the allottees is not disturbed.

Under a Central sector scheme for control of shifting cultivation, an area of 1023 hectares was allotted to tribals in the North-Eastern Region, Andhra Pradesh and Orissa till 1978-79. Except for the Union Territories of Mizoram and Arunachal Pradesh, the scheme stands transferred to the State sector. An outlay of Rs. 26 lakhs has been earmarked for 1980-81 for this scheme in the two Union Territories.

कृषि औजारों की कीमत में वृद्धि

19. श्री हुक्मदेव नारायण यादव : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि पिछले तीन वर्षों के दौरान कृषि औजारों कृषि उत्पादन में काम आने वाली सामग्री तथा उर्वरकों की कीमतों में कब कब तथा कितनी-कितनी वृद्धि हुई और केन्द्रीय सरकार द्वारा कृषि उत्पादों की कीमतों में कब-कब तथा कितनी कितनी वृद्धि की गई तथा इस वृद्धि के क्या कारण हैं ?

†[Increase in the prices of Agricultural implements]

19. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of AGRICULTURE be pleased to state the dates and the extent of increase in the prices of agricultural implements, agricultural inputs and fertilizers together with the dates and the extent of increase in the prices of agricultural products by the Central Government in each case during the last three years and what are the reasons for the increase?

कृषि मंत्रालय में राज्य मंत्री (श्री आर० बी० स्वामीनाथन) : कृषि आदानों तथा कृषि उत्पादों के अधिप्राप्ति/समर्थन मूल्य संलग्न दो विवरणों में दिये गये हैं ।
[देखिय परिशिष्ट 115, अनुपलब्ध संख्या 7 तथा 8] अनेक कृषि उपकरण,

†[] English translation.